Morto (caro), (1)

Declaration of Assets and Liabilities

I RAJU KUMAR	Sughter/wife of DAMODAR PANDIT
.ged 33 years, belonging to	BIHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE A	TTENDENT (GARDENER)
give herein below the details of the assets (immo	ovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

NE 118

08/01/21

13.2.24

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(1)	Cash	1000	BINA	ADITYA	Service ACI	Etc. Name
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	14800	WITH THE STATE OF	-		
(āli)	Bonds, Debentures and Shares in companies	<u> </u>	-			
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 2,00000				
(v)	Motor Vehicles (details of make, etc.)				A 2 5 2 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
(vi)	Jewellery (give details of weight and value)		GOLD 159			
(vli)	Other assets, such as values of claims / interests	-		-	-	

flote: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

2023-2024

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

St. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Namo
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market yalue	-				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Anneal EEE :				
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	_			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as Interest in property)	-1	-		-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Nø.	Description	Name & address of Bank / Financial Institutions(s) / Opportment (s)	Amount outstanding as
(a)	(i) Loans from Banks	S.B.I	7,30,000/
	(ii) Loans from financial institutions	-	
	(III) Government Dues:		
	(a) dues to departments dealing with government accommodation		_
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	East.	-

	(d) dues to departments	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	. НЩОРК 4282 Н
-/-	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	
	(III) Sales Tax (Only in case of proprietary business]	
	(iv) Property Tax	

Personal Detail

GPF/CPF/PRAN No.	i-	110155 365421
Gender	:-	M (M/F)
Date of Birth	1=	0 1 1 2 1 9 8 9 (DD/MM/YYYY
Class/Group	;-	(A/B/C)
Cadre	:	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	i•	MUNGIER
I hereby o		that the above details are true to the best of my

Signature ... ZIGT SHIT
Name of Employee: RAJU KUMAR

Designation: OFFICE ATTENDENT (GARDENER)

Department: BIHAR LEGISLATIVEVE ASSEMBLI

Note:

Place: PATNA

Date: 7-2-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

रामि कमार